

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 1
CA No. 266/ND/2021
CP-98/(ND)/2020

IN THE MATTER OF:

Davendra Kumar

Vs.

Deltos Infra Pvt. Ltd.

....**Applicant**

....**Respondent**

Order under Section 241-242

Order delivered on 05.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.ShyamMoorjani, Adv;

Mr.TarunGoomber, Adv.

Mr.ManitMoorjani, Adv,

Mr.Davendra Kumar in person

For the Respondent

:

ORDER

CA No. 266/ND/2021:

This is an application filed by petitioner seeking direction against respondents. Notice to non-applicants respondents No. 1 to 3.

List on 07.07.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 05.07.2021